

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 693  
ANSWERED ON 02/12/2024**

**JAL HI AMRIT SCHEME**

**693. SHRI NARHARI AMIN:  
SHRI BABUBHAI JESANGBHAI DESAI:  
DR. MEDHA VISHRAM KULKARNI:  
SHRI SUBHASH BARALA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the measures taken with regard to implementation of Jal Hi Amrit Yojana and the expected outcomes;
- (b) the number of Sewage Treatment Plants (STPs) currently being nominated by Urban Local Bodies (ULBs) to participate in this initiative;
- (c) the details of the total budget allocated for the 68 projects sanctioned under Jal Hi Amrit and the manner in which it contributes to the overall funding for water management in urban areas; and
- (d) the details of the Clean Water Credit System and the manner in which it will incentivize STPs to improve their performance in treating wastewater?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (d): Sanitation being a state subject, management of sewerage and septage system in the cities/towns is the responsibility of the State Governments and the Urban Local Bodies (ULBs)/Urban Development Authorities. However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as sewerage and septage infrastructure in urban areas through its various flagship Missions like Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

"Jal Hi AMRIT" is a sub-scheme under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this sub-scheme is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission. The outcomes envisaged are as below:

- (i) Improvement in treated effluent quality
- (ii) Enhancement of reuse capacity of treated used water in urban area and enhancing water availability through reuse of used water.
- (iii) Improved capacity of ULBs / parastatals /operational staff through targeted training

- (iv) Enhancement in monitoring systems like Online Continuous Emission/Effluent Monitoring System (OCEMS) and Supervisory Control and Data Acquisition (SCADA) for operational efficiency and transparency.

This initiative is for award of incentives to the existing Sewage Treatment Plants (STPs) and not for sanction of new projects. Participation of existing STPs under this sub-scheme is voluntary.

Under this programme, provision has been made for assessment of participating STPs based on the desktop assessment, field verification, water quality testing and thereafter issue of Star-rating certificate with six months validity to the eligible STPs based on the final assessment. The amount of incentive for the STPs with 3-Star and above rating in different groups is as below:

Star rating	Group - 1	Group - 2	Group - 3	Group - 4	Group - 5
	STPs with treatment capacity				
	< 5 MLD	5 to <10 MLD	10 to <50 MLD	50 to <100 MLD	100 MLD & above
*****	0.75 Crore	1.5 Crore	4 Crore	6 Crore	8 Crore
****	0.5 Crore	1 Crore	2 Crore	3 Crore	5 Crore
***	0.25 Crore	0.75 Crore	1 Crore	2 Crore	2 Crore

A 70:30 incentive release structure has been adopted for this program with release of 70% of the incentive upfront to the STPs after meeting the required conditions and remaining 30% of incentive upon maintaining their star rating for another six months. 4 Star and 3 Star-rated STPs becomes eligible for balance incentive as earmarked for higher rating, upon upgradation of their Standards to 5 Star and 4 Star rating respectively by next year.

Concerned STPs are to utilize the incentive released under the sub scheme for improvement of operating efficiencies, technology upgradation, capital expenditures for reuse infrastructure, setting up of real time data management system (OCEMS & SCADA etc.) and capacity building of staff.

MoHUA has taken the following measures for implementation of Jal Hi Amrit scheme-

- i. An online module has been developed by MoHUA and ULBs/ STPs have submitted their information/ details on this module on AMRUT 2.0 portal.
- ii. Around 2,500 participants have been trained through on-site and online training programmes organised for States/ UTs & ULBs including two trainings for assessors and samplers.
- iii. For desktop assessment, field verification and capacity building of ULBs, specialised agencies have been onboarded. Progress of the assessment is monitored daily with the agencies and issues raised are addressed on real time basis.
- iv. For field data collection and verification, mobile app has been developed by MoHUA.

So far, 848 Sewage Treatment Plants have submitted information on the online platform for assessment.